Mantri Awas Yojana (Urban) {PMAY(U)} mission on 25.06.2015 to provide central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries. The Mission comprises four components *viz.* In-Situ Slum Redevelopment (ISSR); Affordable Housing through Credit-Linked Subsidy; Affordable Housing in Partnership (AHP); and subsidy for Beneficiary-Led individual house construction (BLC).

The PMAY(U) mission guidelines provide flexibility to States/UTs to appraise and approve projects based on the demand assessed by it. States/UTs are thus required to approach the Central Government only for release of Central assistance.

A Central grant of ₹ 1 lakh per house on average under the slum redevelopment programme and @ 1.5 lakh per EWS house under the AHP and BLC components is admissible under the mission. Central Assistance under PMAY(U) (except CLSS) is released to the States/UTs in 3 installments of 40%, 40% and 20% each. Beneficiary contribution in projects, if any, shall be decided and fixed by the State/UT Government.

Under the credit-linked interest subsidy component, interest subsidy of 6.5% on housing loan amounts upto ₹ 6 lakhs for a tenure of 20 years will be provided to economically weaker sections (EWS) and low income groups (L1G). The interest subsidy under CLSS component is credited upfront to the housing loan account of the beneficiary.

Fund allocated for smart cities

1321. SHRI K. RAHMAN KHAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a)   the total funds allocated for construction of smart cities, State-wise and the details of ^ smart cities sanctioned and the funds allocated for each city;

(b)   when the construction of the smart cities was started, date-wise and State-wise;

(c) whether the Smart Cities Mission is progressing as per schedule; and

(d)   if not, the reasons therefor, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) In terms of Smart Cities Mission Statement

and Guidelines, the Central Government will provide financial support to the Mission to the extent of ₹ 48,000 crore over five years *i.e.* on an average ₹ 100 crore per city per year for 100 cities. An equal amount, on a matching basis, will have to be provided by State Governments/ Urban Local Bodies.

So far, 90 cities (20 cities in Round 1 in January 2016, 13 cities in fast track round in May 2016, 27 cities in Round 2 in September 2016 and 30 cities in Round 3 in June 2017) have been selected for development as Smart Cities under the Mission. The lists of these cities are given in the Statement-I to IV respectively (*See* below).

Since the launch of the Mission (25.06.2015) and till date, total of ₹ 9,718.20 crore has been released by Government of India to Cities under Smart Cities Mission. The city-wise details are given in the Statement (*See* below).

(b) to (d) The Smart Cities Mission will be implemented by a Special Purpose Vehicle (SPV) to be set up at city level in the form of a limited company under the Companies Act, 2013. After selection of cities as Smart Cities, the cities have to incorporate SPVs in order to implement the Mission. All cities except New Town Kolkata of Round 1, Fast track round and Round 2 have incorporated SPVs. The implementation of the Smart Cities Mission is on course.

These cities have identified 2,313 projects worth ₹ 96,336 crore which are in various stages of implementation. Out of these, 57 projects worth ₹ 941 crore have been reported as completed. Implementation has commenced for 116 projects worth ₹ 4,476 crore. Tendering has started for 182 projects with a cost of ₹ 9,769 crore. Detailed Project Reports (DPRs) have been completed for 439 projects worth ₹ 18,457 crore and DPRs are being prepared for 1,519 projects worth ₹ 62,693 crore.

Statement-I

20 Winning Cities in Round

Sl. No.	Name of State/UT	Name of City
1.	Odisha	Bhubaneswar
2.	Maharashtra	Pune
3.	Rajasthan	Jaipur
4.	Gujarat	Surat

Sl. No.	Name of State/UT	Name of City
5.	Kerala	Kochi
6.	Gujarat	Ahmedabad
7.	Madhya Pradesh	Jabalpur
8.	Andhra Pradesh	Visakhapatnam
9.	Maharashtra	Solapur
10.	Karnataka	Davanagere
11.	Madhya Pradesh	Indore
12.	Delhi	NDMC
13.	Tamil Nadu	Coimbatore
14.	Andhra Pradesh	Kakinada
15.	Karnataka	Belagavi
16.	Rajasthan	Udaipur
17.	Assam	Guwahati
18.	Tamil Nadu	Chennai
19.	Punjab	Ludhiana
20.	Madhya Pradesh	Bhopal

Statement-II

13 Winning Cities in Fast Track Round

Sl. No.	Name of State/UT	Name of City
1.	Uttar Pradesh	Lucknow
2.	Telangana	Warangal
3.	Himachal Pradesh	Dharamshala
4.	Chandigarh	Chandigarh
5.	Chhattisgarh	Raipur
6.	West Bengal	Newtown Kolkata
7.	Bihar	Bhagalpur
8.	Goa	Panaji

Sl. No.	Name of State/UT	Name of City
9.	Andaman and Nicobar Islands	Port Blair
10.	Manipur	Imphal
11.	Jharkhand	Ranchi
12.	Tripura	Agartala
13.	Haryana	Faridabad

Statement-III

27 Winning Cities in Round 2

Sl. No.	Name of State/UT	Name of City
1.	Punjab	Amritsar
2.	Maharashtra	Kalyan-Dombivali
3.	Madhya Pradesh	Ujjain
4.	Andhra Pradesh	Tirupati
5.	Maharashtra	Nagpur
6.	Karnataka	Mangaluru
7.	Tamil Nadu	Vellore
8.	Maharashtra	Thane
9.	Madhya Pradesh	Gwalior
10.	Uttar Pradesh	Agra
11.	Maharashtra	Nashik
12.	Odisha	Rourkela
13.	Uttar Pradesh	Kanpur
14.	Tamil Nadu	Madurai
15.	Karnataka	Tumakuru
16.	Rajasthan	Kota
17.	Tamil Nadu	Thanjavur
18.	Sikkim	Namchi
19.	Punjab	Jalandhar

Sl. No.	Name of State/UT	Name of City
20.	Karnataka	Shivamogga
21.	Tamil Nadu	Salem
22.	Rajasthan	Ajmer
23.	Uttar Pradesh	Varanasi
24.	Nagaland	Kohima
25.	Karnataka	Hubballi-Dharwad
26.	Maharashtra	Aurangabad
27.	Gujarat	Vadodara

Statement-IV

30 Winning Cities in Round 3

Sl. No.	Name of State/UT	Name of City
1.	Kerala	Thiruvananthapuram
2.	Chhattisgarh	Naya Raipur
3.	Gujarat	Rajkot
4.	Andhra Pradesh	Amaravati
5.	Bihar	Patna
6.	Telangana	Karimnagar
7.	Bihar	Muzaffarpur
8.	Puducherry	Puducherry
9.	Gujarat	Gandhinagar
10.	Jammu and Kashmir	Srinagar
11.	Madhya Pradesh	Sagar
12.	Haryana	Karnal
13.	Madhya Pradesh	Satna
14.	Karnataka	Bengaluru
15.	Himachal Pradesh	Shimla
16.	Uttarakhand	Dehradun

Sl. No.	Name of State/UT	Name of City
17.	Tamil Nadu	Tiruppur
18.	Maharashtra	PimpriChinchwad
19.	Chhattisgarh	Bilaspur
20.	Arunachal Pradesh	Pasighat
21.	Jammu & Kashmir	Jammu
22.	Gujarat	Dahod
23.	Tamil Nadu	Tirunelveli
24.	Tamil Nadu	Thoothukudi
25.	Tamil Nadu	Tiruchirapalli
26.	Uttar Pradesh	Jhansi
27.	Mizoram	Aizawl
28.	Uttar Pradesh	Allahabad
29.	Uttar Pradesh	Aligarh
30.	Sikkim	Gangtok

Statement-V

Release of funds under Smart City Mission (city-wise till date)

Sl. No.	State	Name of cities	Total Amount released (₹ in crore)
1	2	3	4
1.	Andhra Pradesh	Vishakhapatnam	196
		Tirupati	196
		Kakinada	196
2.	Andaman and Nicobar Islands	Port Blair	194
3.	Arunachal Pradesh	Pasighat	2
4.	Assam	Guwahati	196
5.	Bihar	Muzaffarpur	2

1	2	3	4
		Bhagalpur	196
		Biharsharif	2
6.	Chandigarh	Chandigarh	73
7.	Chhattisgarh	Raipur	196
		Bilaspur	2
8.	Daman and Diu	Diu	2
9.	Dadar and Nagar Haveli	Silvassa	2
10.	Delhi	New Delhi Municipal Council	196
11.	Goa	Panaji	112.2
12.	Gujarat	Gandhinagar	2
		Ahmedabad	196
		Surat	196
		Vadodara	111
		Rajkot	2
		Dahod	2
13.	Haryana	Karnal	2
		Faridabad	196
14.	Himachal Pradesh	Dharamshala	196
15.	Jharkhand	Ranchi	196
16.	Jammu and Kashmir	Jammu/ Srinagar	2
17.	Karnataka	Mangaluru	111
		Belagavi	196
		Shivamogga	111
		Hubballi-Dharwad	111
		Tumakuru	111
		Davanagere	196
18.	Kerala	Kochi	196

1	2	3	4
19.	Lakshadweep	Kavaratti	0
20.	Madhya Pradesh	Bhopal	196
		Indore	196
		Jabalpur	196
		Gwalior	196
		Sagar	2
		Satna	2
		Ujjain	196
21.	Maharashtra	Navi Mumbai*	2
		Nashik	196
		Thane	196
		Greater Mumbai	2
		Amravati	2
		Solapur	196
		Nagpur	196
		Kalyan-Dombivali	196
		Aurangabad	196
		Pune	196
22.	Manipur	Imphal	111
23.	Meghalaya	Shillong	2
24.	Mizoram	Aizawl	2
25.	Nagaland	Kohima	111
26.	Odisha	Bhubaneshwar	196
		Rourkela	190
27.	Puducherry	Oulgaret**	2
28.	Punjab	Ludhiana	196
		Jalandhar	29
		Amritsar	29

1	2	3	4
29.	Rajasthan	Jaipur	196
		Udaipur	196
		Kota	196
		Ajmer	196
30.	Sikkim	Namchi	111
31.	Tamil Nadu	Tiruchirapalli	2
		Tirunelveli	2
		Dindigul	2
		Thanjavur	111
		Tiruppur	2
		Salem	111
		Vellore	111
		Coimbatore	196
		Madurai	111
		Erode	2
		Thoothukudi	2
		Chennai	196
32.	Telangana	Karimnagar***	2
		Greater Warangal	94
33.	Tripura	Agartala	196
34.	Uttar Pradesh	Moradabad	2
		Aligarh	2
		Saharanpur	2
		Bareilly	2
		Jhansi	2
		Kanpur	111
		Allahabad	2

1	2	3	4
		Lucknow	196
		Varanasi	111
		Ghaziabad	2
		Agra	111
		Rampur	2
		Merrut/Raebareli	2
35.	Uttarakhand	Dehradun	2
36.	West Bengal	New Town Kolkata	2
		Bidhannagar	2
		Durgapur	2
		Haldia	2
		TOTAL	9,718.20

*As per the request received from State Government of Maharashtra, Navi Mumbai has been replaced by Pimpri-Chinchwad.

** As per the request received from UT Administration of Puducherry, Oulgaret has been replaced by Puducherry.

*** As per the request received from State Government of Telangana, Greater Hyderabad has been replaced by Karimnagar.

Development of township at Kolar Gold Fields

1322. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a)   whether Government has received a proposal from Government of Karnataka for planning and development of a modern township at Kolar Gold Fields owned by Bharat Gold Mines Limited (BGML); and

(b)   if so, what conditions the Central Government would put before approving such a proposal in view of the fact that this is a drought prone region, with significant bio-hazards due to mining in the past and that many other satellite townships continue to be established in the State without providing proper essential services for water, sewage disposal and waste management?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) No, Sir.